

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject: Regular Appointments of Daily Wagers of the High Court of Jammu & Kashmir and Ladakh.

ORDER

No. 1666 of 2022/RG/NG dated: 07-12-2022

Sanction is hereby accorded to the regular appointments of following Daily Wagers in terms of Regulations framed vide High Court Order No. 1618 of 2022/RG/NG dated 30-11-2022 i.e., "*Regularization of Services of Daily Wagers in the High Court of Jammu & Kashmir and Ladakh, Regulations, 2022*", against the posts as shown in column No. 7 mentioned against their respective names. Further, the upper age limit as reflected in column No. 6 is also relaxed:

S. No	Name, Parentage and Residence	Date of Birth	Date of Engagement	Age as on 30-11-2022	Age Relaxation	Name of the post against which regular appointment is made
1	2	3	4	5	6	7
1	Imtiyaz Ahmad Sheikh S/O Gh. Mohd. Sheikh R/O Chinar Bagh, Srinagar	03-05-1980	25.05.1998	42Y, 6M & 27D	2Y, 6M & 27D	Safaiwala
2	Nazir Ahmad Sheikh S/O Ab. Gani Sheikh R/O Khag, Beerwah, Budgam	02.12.1981	30.01.1999	40Y, 11M & 28D	11M & 28D	Safaiwala
3	Ms. Manjeet Kour D/O S.Beyant Singh R/O Tral, Pulwama	03-03-1980	22.02.2000	42Y, 8M & 27D	2Y, 8M & 27D	Orderly
4	Sh. Stephen Masih S/O Sh. James Masih R/O Rehari Colony, H.No.810, Jammu	11-05-1983	25.08.2001	39Y, 6M & 19D	Nil	Orderly
5	Ms. Uzrat Nazir S/O Lt. Nazir Ahmad Bhat R/O Chota Bazar, Srinagar	09-11-1981	15.09.2003	41Y, 0M & 21D	1Y & 21D	Orderly
6	Molvi Abul Hussain S/O Molvi Fidah Hussain R/O Bhagwan Pora, Lalbazar, Srinagar	01-07-1976	16.10.2003	46Y, 4M & 29D	6Y, 4M & 29D	Orderly
7	Sh. Gita Ram S/O Sh. Late Shanker Dass R/O Janak Pura Dacchen Teh. & Distt. Kishtwar	31-12-1968	10.12.2004	53Y, 10M & 29D	13Y, 10M & 29D	Orderly

8	Sh. Subash Chander S/O Sh. Chuni Lal R/O Sulghar P.O. Ghaldi, Ramnagar	03-03-1986	10.05.2005	36Y, 08M & 27D	Nil	Orderly
9	Ab. Majid Shah S/O Gafoor Shah R/O Trai, Pulwama	05-10-1967	15.11.2005	55Y, 1M & 25D	15Y, 1M & 25D	Orderly
10	Javid Ahmad Sheikh S/O Ab. Samad Sheikh R/O Irso, Anantnag	25-02-1990	24.10.2005	32Y, 9M & 5D	Nil	Orderly
11	Farooq Ahmad Sheikh S/O Ab. Rahim Sheikh R/O Batwara, Srinagar	15-03-1984	24.10.2005	38Y, 8M & 15D	Nil	Orderly
12	Sh. Sanjay Kumar S/O Sh. Jattu Ram R/O Shiv Nagar, Jammu	02-07-1983	29.11.2005	39Y, 4M & 28D	Nil	Orderly
13	Sh. Kalu S/O Sh. Raju R/O H.NO.117 Resham Ghar Colony, Jammu	04-03-1985	29.11.2005	37Y, 8M & 26D	Nil	Orderly

Note:

The regular appointment of the above mentioned Daily Wagers shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their regular appointment as well as their engagement on Daily Wages shall be deemed to have been revoked forthwith without any further notice.

By Order.

(Sanjeev Gupta)
Registrar General

No: 42698-717 of 2022/RG/NG Dated: 07-12-2022

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information of His Lordship
2. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Jammu
3. Director, J&K Judicial Academy, Janipur, Jammu
4. Registrar Inspection, High Court Wing, Jammu/Srinagar
5. Registrar Rules, High Court of J&K and Ladakh, Jammu
6. Registrar Judicial, High Court Wing, Jammu/Srinagar.
7. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
8. Registrar (Administration/Recruitment), High Court Main Wing, Jammu
9. Additional Registrar (Adm.), High Court Main Wing, Jammu
10. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
11. Director Finance, High Court of J&K and Ladakh, Jammu
12. Accounts Officer, High Court Wing, Srinagar
..... for information and necessary action.
- ✓ 13. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
14. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
15. S/Shri _____ for information and compliance.
16. Order Book.

(Sanjeev Gupta)
Registrar General